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Title: An explanatory statement showing reasons for immediate legislation by promulgation of the Insurance Laws (Amendment) Ordinance, 2014 (No.8 of 2014).

HON. DEPUTY SPEAKER: Item No.14. Hon. Minister.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Mr. Deputy-Speaker, Sir, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Insurance Laws (Amendment) Ordinance, 2014 (No.8 of 2014).

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